NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 111(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Mrs. Usha Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. Shipsa Choudhry Advocate for the petitioner B. 2. ABHAY K. DAS Adv. Reop. NO. 2 Alergy France Des 3. S.K. GIRI, Adv. Roop. NO. 2 Alergy France Des 4. Tanm Menter Adv. For Respondents 5. Shelly Khang J. Respondents

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that she has already on 08.09.2016 filed the application for bringing the legal representative of Respondent no. 5 on record. Learned counsel on the other side has no objection on that count. Learned counsel for the petitioner has also filed the C.A. for the amendment of CP. Learned counsel for the respondent no. 2 seek and is given 2 weeks time to file his reply to the application 36/C-II/2016 for impleadment of LR and to the application for the amended CP.

List on 19.10.2016

SdI (R.Varadharajan)

(R.VaradharaJan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)